

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**STARLIT POWER SYSTEMS LIMITED**  
**FACTORY AT GURGAON.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>																																
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	STARLIT POWER SYSTEMS LIMITED CIN- L37200DL2008PLC174911																														
2.	Address of the registered office	A-1/51, LGF, Safdarjung Enclave, New Delhi-110029, South Delhi, India																														
3.	URL of website	secretarial@starlitgroup.net																														
4.	Details of place where majority of fixed assets are located	Starlit Powers Systems Limited, Atta, G 41 , Sohna, Gurgaon, Haryana – 122003																														
5.	Installed capacity of main products/ services	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th colspan="3" style="text-align: center;"><b>Lead</b></th> </tr> <tr> <th style="text-align: center;">Name</th> <th style="text-align: center;">Metric Tonnes/Day</th> <th style="text-align: center;">Yearly*</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;"><b>Lead Oxide Grey and Red</b></td> <td style="text-align: center;"><b>15</b></td> <td style="text-align: center;"><b>4500</b></td> </tr> <tr> <td style="text-align: center;"><b>Refined Lead</b></td> <td style="text-align: center;"><b>15</b></td> <td style="text-align: center;"><b>4500</b></td> </tr> <tr> <td style="text-align: center;"><b>Led Alloys</b></td> <td style="text-align: center;"><b>15</b></td> <td style="text-align: center;"><b>4500</b></td> </tr> <tr> <td style="text-align: center;"><b>Remetted Lead</b></td> <td style="text-align: center;"><b>30</b></td> <td style="text-align: center;"><b>9000</b></td> </tr> <tr> <th colspan="3" style="text-align: center;"><b>Battery</b></th> </tr> <tr> <th style="text-align: center;">Name</th> <th style="text-align: center;">Numbers/day</th> <th style="text-align: center;">Yearly</th> </tr> <tr> <td style="text-align: center;"><b>Auto Battery</b></td> <td style="text-align: center;"><b>480</b></td> <td style="text-align: center;"><b>144000</b></td> </tr> <tr> <td style="text-align: center;"><b>Inverter Battery</b></td> <td style="text-align: center;"><b>480</b></td> <td style="text-align: center;"><b>144000</b></td> </tr> </tbody> </table> <p>*No. of days taken 300 for yearly computation, taking only the working days.</p>	<b>Lead</b>			Name	Metric Tonnes/Day	Yearly*	<b>Lead Oxide Grey and Red</b>	<b>15</b>	<b>4500</b>	<b>Refined Lead</b>	<b>15</b>	<b>4500</b>	<b>Led Alloys</b>	<b>15</b>	<b>4500</b>	<b>Remetted Lead</b>	<b>30</b>	<b>9000</b>	<b>Battery</b>			Name	Numbers/day	Yearly	<b>Auto Battery</b>	<b>480</b>	<b>144000</b>	<b>Inverter Battery</b>	<b>480</b>	<b>144000</b>
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6.	Quantity and value of main products/ services sold in last financial year	As per the provisional Balance Sheet dated 20.03.2023, the sale recorded is 55,95,077.50. <b>Remelted Lead</b> 20,000.000 Kgs <b>Oxide</b> 14,000.000 Kgs  At present the company is operating on lease.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to the Interim Resolution Professional at <a href="mailto:starlit.cirp@gmail.com">starlit.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to the Resolution Professional at <a href="mailto:starlit.cirp@gmail.com">starlit.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	01-06-2023
11.	Date of issue of provisional list of prospective resolution applicants	11-06-2023
12.	Last date for submission of objections to provisional list	16-06-2023
13.	Process email id to submit EOI	<a href="mailto:starlit.cirp@gmail.com">starlit.cirp@gmail.com</a>



Mr. Khushvinder Singhal  
Interim Resolution Professional  
Regn No IBBI/IPA-002/IP-N00888/2019 -2020/12833  
For M/s Starlit power Systems Limited  
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Email for Correspondence: [starlit.cirp@gmail.com](mailto:starlit.cirp@gmail.com)

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Date- 17.05.2023  
Place- Chandigarh